



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 18<sup>th</sup> August, 2025

**Notification**

There will be no sitting of Court-I comprising Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (Electricity) from 19.08.2025 to 22.08.2025. Matters listed will be taken up for hearing on the dates mentioned in the daily cause list.

During the above period i.e. from 19.08.2025 to 22.08.2025, urgent applications (Electricity matters), if any, for interim relief, will be heard by the Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) and Hon'ble Mr. Virender Bhat, Judicial Member.

Sd/-  
Deputy Registrar

**To:**

All Ld. Advocates/parties

**Copy to:**

PPS to Hon'ble Chairperson

PPS/PS to Hon'ble Members

PA to Ld. Registrar

PS to DR(NS)

Steno. to DR(MJS) All

Notice Boards

Mr. Dhruv/Saurav- for uploading the same on APTEL website.